

Gajra Bevel Gears Limited

List of stakeholders

(Version 2 dated 20-11-2023, pursuant to claims received up to 12.01.2022 & based on NCLT orders)

Disclaimer

The information contained in this List of Stakeholders ("List") is substantially based on information collected by the Liquidator from the books and papers of Corporate Debtor, or as supplied by claimants, officers or employees of the Corporate Debtor. The Liquidator shall not have any liability for any statements, disclosures or representations (expressed or implied) contained in, or any omissions from, this List or any other written or oral communication transmitted to the recipient.

This List has been prepared pursuant to Regulation 31 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 ("Liquidation Regulations") and for no other purpose. The submission of this List is a part of the liquidation proceedings. Any recipient getting this List is only entitled to use the same for the purposes of liquidation proceedings, and is not entitled to circulate the whole or any part of the List for any other purpose.

The Liquidator disclaims liability for any losses/ liabilities or damages that may arise relying on the List. No damages/ losses/ penalties/ liabilities or any form of claim shall lie against the Liquidator for the List .

Name of the corporate debtor: Gajra Bevel Gears Limited

Date of commencement of liquidation: 13.12.2021

List of stakeholders as on: 20-11-2023

(Version 2 dated 20-11-2023, pursuant to claims received up to 12.01.2022 & based on NCLT orders)

(Amount in ₹)

SL No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date								NA	
3	Secured financial creditors									
4	Unsecured financial creditors	3	2,42,70,36,864	3	2,00,86,33,249	-	41,84,03,615	0	Annexure 1	
5	Operational creditors (Workmen)	1	1,24,67,00,608	1	29,70,31,530	-	94,96,69,078	0	Annexure 2	
6	Operational creditors (Employees)	1	20,28,93,322	1	1,60,21,780	-	18,68,71,542	0	Annexure 3	
7	Operational creditors (Government Dues)	4	4,43,29,541	4	3,46,93,882	-	96,35,659	0	Annexure 4	
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	3,35,20,655	9	0	-	3,35,20,655	0	Annexure 5	
9	Other stakeholders, if any (other than financial creditors and operational creditors) Other stakeholders, if any	0	0	0	0	-	0	0		
Total			3,95,44,80,990		2,35,63,80,441	0	1,59,81,00,549	0		

1. The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to him by the claimant and based on the records and information provided by the corporate debtor.

2. The list of stakeholders, as modified from time to time, shall be:

- (i). available for inspection by the persons who submitted proofs of claim;
- (ii). available for inspection by members, directors, and guarantors of the Corporate Debtor;
- (iii). displayed on the website of the Corporate Debtor (<http://www.gajrabevel.com>) and
- (iv). filed on the electronic platform of the Board for dissemination on its website.

3. Any claim received after the last date of receipt of claims (being 12.01.2022) has not been considered for the purpose of List of Stakeholders Version 2.

4. The liquidator reserve her right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner as may be directed by the Adjudicating Authority.

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Navin Khandelwal

Liquidator of Gajra Bevel Gears Ltd

(Company under liquidation)

IBBI Reg. no. IBBI/IPA-001/IP-P00703/2017-18/11301

liquidation.GBGL@gmail.com(process specific)

navink25@yahoo.com(registered with IBBI)

Address of the Liquidator registered with IBBI:

206, Navneet Plaza,

Old Palasia, Indore 452018

Date: 20-11-2023

Place: Indore

Annexure-1

Name of the corporate debtor: Gajra Bevel Gears Limited

Date of commencement of liquidation: 13.12.2021

List of stakeholders as on: 20-11-2023

(Version 2 dated 20-11-2023, pursuant to claims received up to 12.01.2022 & based on NCLT orders)

List of unsecured financial creditors

(Amount in ₹)

Sl. No	Name of creditor	Identification No.	Details of claim		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, (including the amount recovered by creditor) that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount (in INR)	Amount of claim admitted	Nature of claim	Amount covered by guarantee						% share in total amount of claims admitted
					(A)				(B)	(C)			
1	Madhya Pradesh Financial Corporation		12-01-2022	1,73,29,70,022	1,31,45,66,407	Unsecured Creditor	1,31,45,66,407		0	0	41,84,03,615	Partially Admitted (SN-1)	
				-	-				0	0	0		
		Gross Total		1,73,29,70,022	1,31,45,66,407						-		0
		Less: Mutual Set off/Amount		0	0				Add: Rejected on account of Mutual		-		-
		Net Total		1,73,29,70,022	1,31,45,66,407					1	-		-
2	Abhimanyu Agro Private Limited		08-01-2022	55,90,17,042	55,90,17,042	Unsecured Creditor	-					Fully Admitted	
				0	0						-		
		Gross Total									-		
		Less: Mutual Set off/Amount Recovered							Add: Rejected on account of Mutual Set off/Amount Recovered		-		-
		Net Total		55,90,17,042	55,90,17,042					0	-		-

3	Rani Agro Private Limited	12-01-2022	13,50,49,800	13,50,49,800	0	0	-	Fully Admitted	
		Gross Total				0	-		
		Less: Mutual Set off/Amount Recovered					0	-	
		Net Total	13,50,49,800	13,50,49,800	0				

General Notes (GN)

GN. 1 The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor.

GN. 2 Admission of this claim is subject to change pursuant to any other information/documents as may be received from the borrower or otherwise available to the Liquidator in due course of the Liquidation Proceedings.

GN 3. The liquidator reserve his right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority.

GN 4. Any distribution based the claim admitted herein shall be subject to reduction of any recovery made by the claimant on account of respective claim (Whether specifically mentioned in this list of stakeholders or otherwise)

Specific Notes (SN)

SN-1 : The amount of claim under verification is due to non submission of loan agreement from the claimant

Annexure-2

Name of the corporate debtor: Gajra Bevel Gears Limited

Date of commencement of liquidation: 13.12.2021

List of stakeholders as on: 20-11-2023

(Version 2 dated 20-11-2023, pursuant to claims received up to 12.01.2022 & based on NCLT orders)

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No	Name of authorised representative, if any	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	Engineering & Electric goods Mazdoorsangh(on the behalf of Workmen)	12-01-2022	1,24,67,00,608	29,70,31,530	0	unsecured	0	0	0	94,96,69,078	0	Admitted based on NCLT order dated 21-09-2023 & other additional documents provided thereafter.
			1,24,67,00,608	29,70,31,530	0		0	0	0	94,96,69,078	0	

Annexure-3

Name of the corporate debtor: Gajra Bevel Gears Limited

Date of commencement of liquidation: 13.12.2021

List of stakeholders as on: 20-11-2023

(Version 2 dated 20-11-2023, pursuant to claims received up to 12.01.2022 & based on NCLT orders)

List of operational creditors (Employees)

(Amount in ₹)

Sl. No	Name of authorised representative, if any	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Engineering & Electric goods Mazdoorsangh(on the behalf of Employees)	12-01-2022	20,28,93,322	1,60,21,780	0	unsecured	0	0%	0	0	18,68,71,542	0	Admitted based on NCLT order dated 21-09-2023 & other additional documents provided thereafter
			20,28,93,322	1,60,21,780	0		0	0%	0	0	18,68,71,542	0	

Annexure-4

Name of the corporate debtor: Gajra Bevel Gears Limited
Date of commencement of liquidation: 13.12.2021
List of stakeholders as on: 11.02.2022
(Version 1 dated 11.02.2022, pursuant to claims received up to 12.01.2022)

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No	Department	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Regional Director, EISC		18-01-2022	₹ 2,98,33,410	₹ 2,98,33,410	unsecured	₹ -	-	0%	₹ -	₹ -	₹ -		
2	Commissioner Municipal corporation		12-01-2022	₹ 48,60,472	₹ 48,60,472	unsecured	₹ -	-	0%	₹ -	₹ -	₹ -		
3	Income tax Department		02-02-2022	₹ 95,34,903	-	unsecured	₹ -	-	0%	₹ -	₹ -	₹ 95,34,903.00		Refer Note 2 below
4	Regional Director, EISC pune		10-01-2022	₹ 1,00,756	₹ -	unsecured	₹ -	-	0%	₹ -	₹ -	₹ 1,00,756.00		Refer Note 1 below
	Total			₹ 4,43,29,541	₹ 3,46,93,882		₹ -		0%	₹ -	₹ -	₹ 96,35,659	₹ -	

Notes: These notes to be considered as an integral part of this sheet

1. This claimant has not submitted claim form as prescribed under the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016.

2. Any claim received after the last date of receipt of claims (being 12.01.2022) has not been considered for the purpose of List of Stakeholders Version 2

2. The liquidator reserve his right to modify the List of stakeholders (based on verification of the records and information after the end of lockdown period) and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.

3. The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor.

Annexure-5

Name of the corporate debtor: Gajra Bevel Gears Limited

Date of commencement of liquidation: 13.12.2021

List of stakeholders as on: 11.02.2022

(Version 1 dated 11.02.2022, pursuant to claims received up to 12.01.2022)

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Maharaj Engineering Works		12-01-2022	₹ 2,98,265	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 2,98,265	₹ -	Refer Note 1 below
2	New Faiz Electric Works		12-01-2022	₹ 5,11,850	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 5,11,850	₹ -	Refer Note 1 below
3	Khawaja Engineering works		12-01-2022	₹ 10,22,799	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 10,22,799	₹ -	Refer Note 1 below
4	Superintending Engineer (O&M)-MPPKVCL		12-01-2022	₹ 1,92,45,848	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 1,92,45,848	₹ -	Refer Note 1 below
5	Arif Engineering		12-01-2022	₹ 6,47,439		Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 6,47,439	₹ -	Refer Note 1 below
6	Konak Enterprises		12-01-2022	₹ 16,53,737	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 16,53,737	₹ -	Refer Note 1 below
7	Dewas Furniture & Fabrication		12-01-2022	₹ 51,16,467	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 51,16,467	₹ -	Refer Note 1 below
8	Nisha enterprises		12-01-2022	₹ 47,77,287	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 47,77,287	₹ -	Refer Note 1 below
9	LINK INTIME INDIA PVT. LTD.		12-01-2022	₹ 2,46,963	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 2,46,963	₹ -	Refer Note 1 below
Total				₹ 3,35,20,655	₹ -		₹ -		₹ -	0%	₹ -	₹ -	₹ 3,35,20,655	₹ -	

Notes: These notes to be considered as an integral part of this sheet

01. This claim is fully rejected, based on the books of accounts and records of Corporate Debtor.

02. The liquidator reserves her right to modify the List of Stakeholders (based on verification of the records and information after the end of lockdown period) and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.

03. The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor.

Annexure-6

Name of the corporate debtor: Gajra Bevel Gears Limited
Date of commencement of liquidation: 13.12.2021
List of stakeholders as on: 11.02.2022
(Version 1 dated 11.02.2022, pursuant to claims received up to 12.01.2022)

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any			
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment t pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted		
Nil																		
Total				₹	-	₹	-	₹	-	₹	-	0%	₹	-	₹	-	₹	-

Notes: These notes to be considered as an integral part of this sheet

1.The liquidator reserve her right to modify the List of stakeholders (based on verification of the records and information after the end of lockdown period) and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.

2.The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor.